

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 5
CA(CAA)-48(PB)/2019

IN THE MATTER OF:

Sunrise Televentures Pvt. Ltd. and Udit Invofin Trade Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 28.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

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For the Respondent(s):-

ORDER

Learned counsel for the petitioner is not present. In the interest of justice, hearing is deferred to 09.04.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)